

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 294 OF 2018 &
IA NOS. 1510 OF 2018, 446 OF 2019 & 594 OF 2019

Dated : 24th April, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Raygen Power Private Limited

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Sakie Jakharie

Counsel for the Respondent(s) : Mr. Siddhant Kohli
Mr. Balaji Srinivasan for R-2 & R-5

Mr. Nithin Saravanan
Ms. Arunima Singh
Ms. Priyadarshini for R-3

Mr. Joseph Aristotle S.
Mr. Shiva P. for R-4

ORDER

(On IA NO. 594 OF 2019- Delay in filing reply)

We have heard the learned counsel appearing for both the parties.

The learned counsel appearing for the third Respondent submitted that, there is a delay of 30 days in filing the reply which has been explained satisfactorily in the application. The same may kindly be accepted and delay may kindly be condoned.

Submissions of the learned counsel appearing for the third Respondent, as stated above, are placed on record.

In the light of the submissions made by the learned counsel appearing for the third Respondent and after perusal of the application explaining the delay in filing the reply, we find it satisfactory as sufficient cause has been made out. The same is accepted and the delay in filing the reply is condoned. IA, being IA No. 594 of 2019, for delay in filing the reply is allowed.

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The learned counsel appearing for the Respondent Nos. 2 & 5 prays for one more week time to file the reply.

Submissions of the learned counsel appearing for the Respondent Nos. 2 & 5, as stated above, are placed on record.

The learned counsel appearing for the Respondent Nos. 2 & 5 is granted another one week time as a last chance for the compliance of order dated 25.03.2019 to file the reply to the main appeal as well as IA No. 446 of 2019 filed by the Appellant i.e. on or before 03.05.2019 after duly serving copy to other side

List the matter on **10.05.2019**.

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member